

DIVISION BENCH

ITEM NO.183

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA NO.22/2023, CONT. A. NO.03/2023 & CA NO.43/2023

IN CP NO.37/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SUNITA SRIVASTAVA & ANR V/S ESS CEE BIOTECH (INDIA) PRIVATE LIMITED & ANR
UNDER SECTION	241/ 244 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Agarwal, Adv. *: For the Petitioner*

Sh. Yashoj Gulani with Sh. Narender Thakur *: For the Res. No.2*

ORDER

Ld. Counsels representing the parties are present physically.

- 1. At the joint request of the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 6th June, 2024.**
- 2. Interim order to continue in the meantime.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

25th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*